

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2268
ANSWERED ON:15.12.2008
ONE RANK ONE PENSION TO DEFENCE PERSONNEL
Rawat, PVSM, VSM Lt. Gen. (Retd.), TPS

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Union Government is contemplating to approve the proposal of One Rank One Pension to the Defence Personnel in the near future;
- (b) if so, the details thereof;
- (c) the time by which the same is likely to be implemented; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) No, Sir.

(b) & (c): Do not arise.

(d) The demand for 'One Rank One Pension' was not found acceptable due to administrative, financial and legal reasons. Moreover, the pensionary benefits of the Personnel Below Officer Rank, particularly of the three ranks of Sepoy, Naik and Havildar, have been significantly increased by increasing weightage from 5 years to 10, 8 and 6 years respectively and by allowing pension of pre-01.01.1996 to be computed with reference to the maximum of the pay-scale introduced w.e.f. 01.01.1996.